

Per Capita Expenditure Incurred in Rural and Urban Areas

7226. SHRI SHIVLAL NAGJIBHAI VEKARIA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether there is any disparity in the per capita expenditure incurred in rural and urban area;

(b) if so, the proportion thereof;

(c) whether the Government propose to set up any commission to conduct a survey to remove this disparity; and

(d) if so, by when the commission is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) and (b) Per capita monthly household consumption expenditure in 1990-91 according to the 46th round of National Sample Survey was Rs. 202.12 in rural areas and Rs.326.75 in urban areas. Rural to urban proportion in this respect was 1: 1.62.

(c) and (d) The Eighth Five Year Plan (1992-97) document prepared by the Planning Commission sets out the strategy and programmes for agricultural and rural development. Which will contribute to increase in investment and income in the rural areas.

Rural Sanitation Programme under JRY in Karnataka

7227. SHRI A. VENKATESH NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether latrines and streets etc. are

being constructed under the Jawahar Rozgar Yojana in the rural areas of Karnataka State; and

(b) if so, the number of villages yet to be provided with these facilities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) The primary objective of JRY is generation of additional gainful employment for the unemployed and the under-employed persons, living below the poverty line in rural areas. All works which result in strengthening of rural economic infrastructure and also creation of assets in favour of the rural poor for their direct and continuing benefits, including construction of latrines and streets, etc. can be taken up under JRY by the implementing agencies themselves, namely, the District Rural Development Agencies and the village Panchayats, in respect of their respective shares of funds under JRY. Construction of sanitary latrines is an essential component of houses constructed under Indira Awaas Yojana (IAY), a sub-scheme of JRY.

Since the works to be taken up under JRY are decided by the Implementing Agencies themselves as per the felt needs of the people, no targets are fixed or statistics maintained on the number of villages yet to be provided with these facilities in the rural areas of any State. However, at the national level only about 2 percent of the rural population has been covered under the rural sanitation programme so far.

Ramagundam Plant of F.C.I.

7228. SHRI SOBHANADREESWARA

RAO VADDE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Ramagundam plant of F.C.I. has come into operation;

(b) if so, the details thereof;

(c) the installed capacity of this plant and actual production therein; and

(d) the steps proposed to improve the efficiency of this plant?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (c) Due to prolonged power cut imposed by Andhra Pradesh State Electricity Board (APSEB), Ramagundam Plant of Fertilizer Corporation of India Ltd. (FCI) had to be shut down from 26.3.94. FCI management, therefore, decided to take annual turn around of the plant w.e.f. 15.4.94. The start-up activities have already begun and the plant is expected to produce urea from 17.5.1994, subject to adequate supply of power by APSEB.

The Plant has an annual installed capacity of 227.7 tonnes in terms of Nitrogen nutrient and the actual production during the past 3 years was as under:-

Year	Production ('000 MT of Nitrogen)
1991-92	88.3
1992-93	58.0
1993-94	88.8
(Provisional)	

(d) FCI had proposed rehabilitation of Ramagundam Plant at a cost of Rs. 158.44 crores, which included setting up of a 40 MW Captive power plant. In the meanwhile, the Board for Industrial and Financial Reconstruction (BIFR) declared FCI as a sick company under the Sick Industrial Companies (Special Provisions) Act, 1985. On 16.3.1994, the BIFR passed an order appointing Industrial Credit and Investment Corporation of India Ltd. (ICICI) as the Operating Agency for FCI. As per these orders, the Government is now required to submit the revival plan for FCI to the Operating Agency which in turn will submit a revival plan to the BIFR. The future of Ramagundam Plant would depend upon the outcome of the proceedings pending before BIFR which is a quasi judicial authority. In the meantime, Government is providing, to the extent possible, budgetary support to meet the fund requirements of FCI to enable it to continue its operations.

Medical Facilities in BHEL

7229. PROF. RASA SINGH RAWAT: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electricals Limited (BHEL) has stopped the provision of medical facilities to the families of its employees covered under CGHS inspite of the requisite certificate from the respective Ministries;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND